

[Translation]

**Employment to Dependants of deceased Defence Personnel**

3118. SHRI PRABHU DAYAL KATHERIA : Will the PRIME MINISTER be pleased to state :

(a) the number of dependants of deceased defence personnel provided employment during 1992-93;

(b) the number of such cases pending as on date and the number of such dependants likely to be given employment during 1993-94; and

(c) the details of steps being taken by the Government to obviate the difficulties being faced by the families of deceased defence personnel?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN) : (a) and (b). Information is being collected and will be laid on the Table of the House.

(c) Besides provision of employment on compassionate grounds, the welfare measures taken by the Government to obviate the difficulties of families of deceased defence personnel include sanction of family pension, death gratuity, group insurance, encashment of balance leave, medical treatment under approved schemes, financial assistance in distress, rail/air travel concessions to war widows, etc.

**Auction of Army Vehicles**

3119. SHRI CHINMAYNAND SWAMI : Will the PRIME MINISTER be pleased to state :

(a) the details of condemned army vehicles auctioned during the last three years, year-wise; and

(b) the amount realised therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN) : (a) and (b). A statement is given below :-

<i>Year</i>	<i>Number of vehicles auctioned</i>	<i>Amount realised (in Rs. Crores)</i>
1990-91	8736	22.32
1991-92	6835	24.82
1992-93	8648	30.95

**Pending Industrial Proposals**

pending with the Government at present;

3120. DR. LAL BAHADUR RAWAL : Will the PRIME MINISTER be pleased to state :

(b) the number of proposals out of them which are from multinational companies and private companies, separately;

(a) the number of industrial proposals

(c) the location of each such project; and